GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 286 TO BE ANSWERED ON 02ND DECEMBER, 2025

OPERATIONALIZATION OF SHRESTH

286. SHRI KESRIDEVSINH JHALA: SHRI SADANAND MHALU SHET TANAVADE: SHRI SHAMBHU SHARAN PATEL:

DR. PARMAR JASHVANTSINH SALAMSINH:

SMT. KIRAN CHOUDHRY:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has operationalised the State Health Regulatory Excellence Index (SHRESTH) developed by the Central Drugs Standard Control Organisation (CDSCO) to assess and enhance the performance of State and Union-Territory drug regulatory authorities;
- (b) the current implementation status of the Index, along with funds allocated and utilized for its rollout;
- (c) the parameters and indicators being adopted for performance evaluation under SHRESTH;
- (d) whether any deficiencies or capacity gaps have been identified during the initial phase and the corrective measures being undertaken; and
- (e) the manner in which the SHRESTH Index is expected to improve drug quality assurance, regulatory transparency, and public-health safety across the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (e): The State Health Regulatory Excellence Index (SHRESTH) has been operationalized and was launched by the Ministry of Health & Family Welfare on 12th August, 2025. States submit the data on predefined metrics to Central Drugs Standard Control Organization (CDSCO) which is collected by 25th of every month; scored and shared with all States/UTs. At present, no dedicated funds have been allocated or utilized specifically for the rollout of the Index.

SHRESTH Index is a virtual gap assessment tool designed to assist States/UTs to assess their current regulatory status. It provides a structured framework for evaluating key regulatory functions such as inspections, licensing, & product testing and encourage improved compliance and timely regulatory action through periodic scoring and benchmarking.
